

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

SIXTEENTH REPORT

(Presented on 5.5.2010)

The Business Advisory Committee held a sitting on Tuesday, the 4th May, 2010.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) The Plantations Labour (Amendment) Bill, 2008, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 1 hour |
| (2) The Land Ports Authority of India Bill, 2009.
<i>(Consideration and passing)</i> | 1 hour |
| (3) The Pesticides Management Bill, 2008, after it has been passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |
| (4) The Wakf (Amendment) Bill, 2010.
<i>(Consideration and passing)</i> | 1 hour |
| (5) The Prevention of Torture Bill, 2010.
<i>(Consideration and passing)</i> | 2 hours |
| (6) Government Resolution regarding approval of the proposal of the Government for facilitating induction of a Strategic partner as part of the Revival Plan for HMT Bearings Ltd., as approved by CCEA. | 1 hour |

NEW DELHI;
4th May, 2010
Vaisakha 14, 1932 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.